

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:63

ANSWERED ON:12.11.2010

ANGANWADI CENTRES

Ahir Shri Hansraj Gangaram; Das Shri Khagen

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of Anganwadi Centres (AWCs) in the country including Tripura, State-wise;
- (b) whether any assessment has been made in regard to the requirements and availability of AWCs in the country;
- (c) if so, the details thereof;
- (d) whether some State Governments have sent proposals to the Union Government for setting up of more AWCs in their respective States;
- (e) if so, the details thereof alongwith the funds allocated for the purpose, State-wise and the follow-up action taken thereon;
- (f) whether some of the AWCs lack basic amenities/facilities; and
- (g) if so, the details thereof alongwith the subsidy provided to the State Governments for the purpose, State-wise?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (g) : The statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a), (b), (c), (d), (e), (f) and (g) OF LOK SABHA STARRED QUESTION NO. 63 FOR 12.11.2010 ON ANGANWADI CENTRES

(a) to (g) : With a view to universalize ICDS in the context of revised population norms of Anganwadi Centres (AWCs) and mini-AWCs, the Government made a demand assessment in 2007 by undertaking a micro-level survey through the States/ UTs in the country. Consequent to this, Government approved total of 7076 Projects and 14 lakh Anganwadi Centres (AWCs)/ mini-AWCs including 20,000 AWCs-on-demand. Against that 13.67 lakh AWCs/ mini-AWCs have been sanctioned so far including 9906 AWCs in Tripura. State-wise details of number of sanctioned and operational AWCs/ mini-AWCs as on 30.09.2010 are given at Annex-I.

15 States/ UTs have sent proposals to sanction additional Projects or AWCs/ mini-AWCs or both in 2009-10 & 2010-11. Two States namely Chhattisgarh & Uttarakhand have requested for reduction in number of sanctioned AWCs and mini-AWCs in 2009-10. Details of these proposals are given at Annex-II. All these States/ UTs have been requested to satisfy as well as certify that the proposed increase/ reduction would not in any way affect universal coverage as well as population norms under the Scheme.

Funds under ICDS are released in four or more installments in a year. The first two installments are released based on number of operational projects and AWCs, financial norms for supplementary nutrition and number of beneficiaries. Subsequent installments are released on the basis of Statement of Expenditure as on 30th June and 30th September of the year.

It is a fact that some of the AWCs lack basic amenities/ facilities like own pucca buildings, drinking water facilities, toilets, etc. Government has information available in respect of 10,47,395 AWCs in 32 States/ UTs according to which :

- # 80.13% AWCs are running from pucca buildings including rented AWC buildings;
- # 37.47% AWCs/ mini-AWCs are running from rented buildings (pucca & kutcha);
- # 51.87% AWCs have drinking water facilities;
- # 41.54% AWCs have toilet facilities;
- # 25.71% AWCs have separate kitchen.

The ICDS Scheme does not provide for construction of AWC buildings except in the North Eastern States. Out of 55281 sanctioned AWCs buildings in the North Eastern Region, 31629 AWCs buildings have been constructed so far. State-wise details are given at Annex-III. Construction of AWCs and amenities are presently done through convergence with other Plan Schemes of Centre and State Governments/ UT Administration. About 10% AWC buildings have been constructed with assistance from various schemes like MPLADs, MLALADs, Rural Infrastructure Development Fund, Backward Region Grant Fund of Panchayati Raj, Multi-Sectoral Development Programme of Ministry of Minority Affairs, Tribal Development, NREGA, State Plan, etc.

